

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2016 &
IA NOs. 87& 88 OF 2016**

Dated: 01st June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

Jaiprakash Power Ventures Ltd.

....Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Anuj P. Agarwala

Counsel for the Respondent (s)

: Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-1

Mr. M.G. Ramachandran
Mr. Manoj Dubey for R-3

Mr. Manoj Dubey for R-2 & 4

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **19.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson